(घ) उपर्युक्त भाग (ग) में उल्लिखित दौरों का औचित्य क्या है; और

(ङ) इस पर सरकार की क्या प्रतिक्रिया है?

रसायन और उर्वरक मंत्रालय के राज्य मंत्री (श्री शीश राम ओला): (क) जी हां।

(ख) अन्तिम विस्तृत व्यवहार्यता रिपोर्ट पूर्ण हो गई है। परियोजना से संबंधित विभिन्न करारों पर विभिन्न स्तरों परविचार-विमर्श किया गया है और इन्हें शीघ्र ही अन्तिम रूप दिया जाना है।

(ग) कृषक भारती कोओपरेटिव लि० (कृभको) तथा राष्ट्रीय कैमिकल्स एण्ड फर्टिलाइजर्स लि० (आर सी एफ) के अधिकारियों ने इंजीनियरिंग, अधिप्राप्ति तथा निर्माण (ई पी सी) के बोलीदाताओं को, किसी बोली के मुआवजे के लिए जोर दिए बिना एक मुश्त टर्न की आधार पर ओमान-इंडिया फर्टिलाइजर प्रोजेक्ट की स्थापना करने हेतु अपने विस्तृत प्रस्ताव प्रस्तुत करने के वास्ते राजी करने के लिए जर्मनी, इटली और यू०के० का दौरा किया था। दो बोलीदाताओं जर्मनी तथा इटली को है जबकि तीसरा [illegible] के [illegible] के प्रतिनिधियों से लंदन, [illegible] के लिए [illegible] गये थे। कृभको, आर सीएफ तथा भारत सरकार के अधिकारियों ने भी संयुक्त प्रबन्ध समिति की लंदन में हुई पांचवी बैठक में भाग लेने हेतु यू०के० का दौरा किया।

(घ) इन विचार-विमर्शों तथा ओमान आयल कम्पनी द्वारा की गई अनुवर्ती कार्रवाई के फलस्वरूप इन तीनों ई पी सी बोलीदाताओं ने, उनकी प्रत्येक की लगभग 1.00 मिलियन अमरीकन डालर की प्रारम्भिक मांग के अनुसार कोई मुआवजा भुगताने किए बिना, विस्तृत पेशकश प्राप्त करना सम्भव हुआ था।

(ङ) ये दौरे सक्षम प्राधिकारी का अनुमोदन लेने के पश्चात् ही किए गए थे।

Karnataka's proposal to send a delegation to Atlanta Olympics

2571. SHR1 S.M. KRISHNA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the answer to Starred Question 49 given in the Rajya Sabha on the 12th July, 1996, and state:

(a) the reasons for delaying the sanction of the said grant and bv when the grant in question is expected to be sanctioned and funds released;

(b) whether Government of Karnataka had requested for sending an official delegation of Atlanta Olympics to study the infrastructure facilities necessary for holding the games in Karnataka; and

(c) if so, the reasons for not granting the permission

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI DHANUSHKODI ATHITHAN R.): (a) The Department's Scheme of Grants for Creation of Sports Infrastructure under which a matching central assistance is provided to State Governments for creation of Sports Infrastructure, has no special provision for giving grant for National Games. However, the Ministry of Finance, in July, 96 agreed to provide special case, a Non-Plan assisance of Rs. 8.00 crores, by way of grant of Karnataka Government. The same has since been reflected in the Demand for Grants for 1996-97 for the Department of Youth Affairs and Sports

(b) and (c) Yes, Sir. The Department of Economic Affairs, Ministry of Finance which is the nodal Ministry for the purpose, had received, requests from four States namely Madhya Pradesh, Haryana, Nagaland and Karnataka for approving official delegations and the same have not been acceded to. However, a nine-Member delegation had been sent by the Government of Karnataka.

Results of "Own Your Wagon Scheme" in Railways

2572. SHRI SANJAY DALMIA: Will the Minister of RAILWAYS be pleased state;

(a) the results achieved by the Railways to offset the wagon shortage problem especially with its "Own Your Wagon Scheme";